SHRI SHAH NAWAZ KHAN: Sir, 1 do not quite understand what is meant by stationary experiments.

Oral Answers

SHRI M. P. BHARGAVA: Unless it is run, how can you find out whether it is working satisfactorily or not?

SHRI SHAH NAWAZ KHAN: Sir, the escalator has been running from 14th of April but sometimes, when certain parts get worn out, it is stopped for carrying out the necessary repairs.

FOREIGN SERVICE CONTRIBUTION BY RAILWAY EMPLOYEES SANGH

- *341. SHRI P. K. KUMARAN: Will the Minister of RAILWAYS be pleased to state:
- (a) what is the foreign service contribution due to the Railway Administration by members of the Southern Railway Employees Sangh; and
 - (b) since when this amount is due?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) A sum of Rs. 7658-87 is still due from the Southern Railway Employees' Sangh, Perambur, as on 31.3.62.

- (b) The amount mentioned above is due in respect of 16 employees of the Southern Railway who were on deputation with the above Union for various periods from 1.7.1965 up-to-date.
- SHRI P. K. KUMARAN: Are there any other amounts due from other Unions on any other Railways like this?
- SHRI S. V. RAMASWAMY: I understand there are other Unions also on other Railways, but the particulars are not readily available.
- SHRI B. K. P. SINHA: May I know, Sir, why it is called Foreign Service contribution? What is its precise meaning?

- SHRI S. V. RAMASWAMY: It is because some Railway emploxees ar« sent to Unions to do Union work and it is called Foreign Service
- SHRI P. K. KUMAR AN; May I know what steps are being taken to collect these amounts?
- SHRI S. V. RAMASWAMY: Steps have been taken and I think almost the entire amount is about to be collected.
- SHRI K. L. NARASIMHAM: May I know, Sir, whether this particular Sangh has submitted its annual audited accounts to the Railway Administration?
- SHRI S. V. RAMASWAMY: I do not know about the audited accounts or about the entire accounts of the Sangh, but so far as this matter is concerned, we have been in correspondence. The delay has been due to the fact that the rules pertaining to it were not quite clear and we are pursuing the matter.

SHRIMATI DEVAKI (GOPIDAS): May I know what time it will take to disburse the amount to them?

SHRI S. V. RAMASWAMY: I believe in a month or two we shall be able to collect the entire amount.

AGENTS IN LONDON FOR INDIAN SHIPPING COMPANIES

- »342. SHRIDAHYABHAIV.PATEL: Will the Minister of Transport and Communications be pleased to state:
- (a) whether it is a fact that Indian shipping companies are now appointing foreign firms as their Londor Agents;
- (b) if so, whether this is done witl the approval and concurrence of thi Government of India, and in hov many cases the approval was given and
- (c) whether the Government c India ensure that the Indian firms i